

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

MA.765/98
for consideration.
counter to
MA.765/98 has
been filed.

~~filed~~
13/1 Bench

MA.765/98
for consider-
ation.

~~filed~~
28/1 Bench

free copy
of the order
dt 29-1-99
may be given
to the counsels
for both side.

~~Not~~
2/2

Boopathi
2-2-99
S/D

29.1.99

It is submitted by the learned Counsel for
the petitioner that he does not want to press
M.A.765/98 ~~more~~ and wants to file a fresh
Original Application.

Shri S. Behara, learned Addl. Standing
Counsel is present and heard.

In view of the submissions made by
the learned Counsel for the petitioner
M.A.765/98 is disposed of for not being
pressed giving liberty to the applicant
to file a fresh O.A. if so advised.

Stenciled over copies of the orders to
learned Counsel for both Sides.

JMM
Vice-Chairman
29.1.99

←
Member(S)